

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.389/08

Tuesday this the 15<sup>th</sup> day of July 2008

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

A.P.Sankaran,  
Sarang I/JJKR (Retired)  
Deputy Chief Engineer Office,  
Jajipur-Keonjhar Road, Orrisa.  
Now residing in Bindu Nivas,  
P.O.Kadalundi Nagaram,  
Malappuram Distt., Kerala State – 673 314.

...Applicant

(By Advocate Mr.K.Padmanabhan)

**Versus**

1. Union of India represented by General Manager,  
East-Coast Railway, Bhubhaneswar P.O.,  
Chandrasekharpur, Orrisa.
2. Deputy Chief Personnel Officer,  
Construction, E.Co. Railway,  
P.O.Chandrasekharpur,  
Bhubhaneswar, Orrisa.
3. Deputy Chief Engineer (C),  
E.Co.Railway, P.O.Jajpur,  
Keonjhar Road, Orrisa.

...Respondents

(By Advocate Mr.K.M.Anthru)

This application having been heard on 15<sup>th</sup> July 2008 the Tribunal on  
the same day delivered the following :-

.2.

## ORDER

### **HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Heard the counsel for the parties. The applicant earlier working in East Coast Railway on his superannuation settled in Kerala (Malappuram Distt.). On his request for various items, except service certificate and complimentary pass every other request has been acceded to and in so far as the remaining two items are concerned, the Deputy Chief Engineer (C), JJKR, vide Annexure A-5 has stated as under :-

*"2. Free Privilege pass after occurring retirement of a Employee has not been issued by the office of the undersigned. It is the duty of your client to collect his Service Book from the Personal Department located at Bhubaneswar and there only he has to exercise his option from where it is convenient for him to get the retirement free Privilege Pass. Hence, your client may be advised accordingly, to report to Sr. Personnel Officer (C), E.Co.Railway, Bhubaneswar for further course of action in this connection.*

*This is for your information please."*

2. Counsel for the applicant submits that the applicant now having retired and having settled in Malappuram, it will be difficult for him to travel to Bhubaneswar for getting free Privilege Pass as well as Service Certificate. He has, therefore, prayed for a direction to the respondents to make available by post free Privilege Pass and the Service Certificate, if he is eligible for the same.

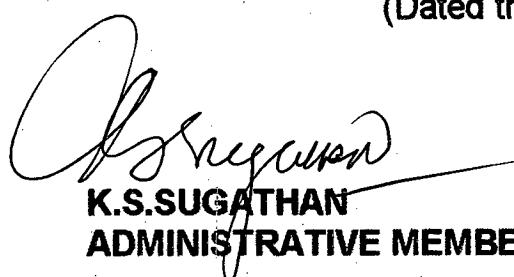


.3.

3. Having gone through the O.A, we find it appropriate that this O.A may be disposed of at the admission stage itself with a direction to the respondents to treat the entire O.A as a representation from the applicant in respect of his request for supply of free Privilege Pass and Service Certificate to be sent by post and the respondents shall consider the same and dispose it of within a period of two months from the date of receipt of a copy of this order. 1<sup>st</sup> respondent may, if deem necessary direct the Senior Personnel Officer to consider the issue. O.A is disposed of accordingly.

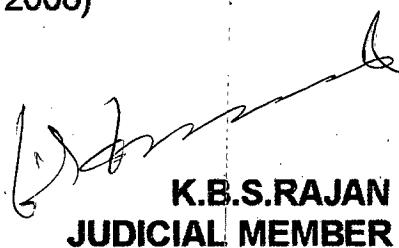
No costs.

(Dated this the 15<sup>th</sup> day of July 2008)



K.S.SUGATHAN  
ADMINISTRATIVE MEMBER

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K.B.S.RAJAN  
JUDICIAL MEMBER